

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

A.No. 263 of 2013 & IA No. 353 of 2013

Dated : **3rd March, 2016**

Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
 Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Bhaskar Shrachi Alloys Ltd.	Appellant(s)
Versus		
Central Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav
 Ms. Pallavi Pratap

Counsel for the Respondent(s): Mr. M.G. Ramachandran
 Ms. Anushree Bardhan & Ms. Shubham Arya for R-2
 Mr. K.S. Dhingra for R-1

ORDER

Mr. M.G. Ramachandran, learned counsel appearing for Damodar Valley Corporation Ltd. submits that the Corporation had already filed the affidavit in the light of the order of this Appellate Tribunal in Appeal No. 33 of 2014 and adopting the same affidavit in this batch of appeals.

Mr. Rajiv Yadav, learned counsel appearing for the Appellant in each of the appeals prays for and is granted 15 days time from today to file a short written submission on the said affidavit after serving copy on the other side.

Post this batch of appeals for arguments on **10th May, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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